

ITEM NO.25

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.573/2024

ASSOCIATION OF HEALTHCARE PROVIDERS (INDIA)

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 17-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Malvika Trivedi, Sr. Adv.
Mr. Sanyam Khetarpal, Adv.
Ms. Vagisha Kochar, AOR
Mr. Nitesh Goyal, Adv.
Ms. Prakriti Anand, Adv.
Ms. Nitai Aggarwal, Adv.
Ms. Lisa Sanskrit, Adv.
Mr. Pawan Aneja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Tag with Writ Petition (Civil) No 214 of 2024 [All India Ophthalmological Society and Another vs Union of India].

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar